

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CPC 70 of 98
M.A. 296 of 98
(O.A.162/96)

Date of order 8.10.99

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

S.K. DEB

- v e r s u s -

A. VERMA AND ORS.

For the applicant : Mr. K.K. Pathak, counsel.

For the respondents : Mr. R.N. Das, counsel (R-3 & 4)
Mr. P.K. Dutta, counsel (R-3)
Ms. K. Banerjee, counsel.

O R D E R

When the matter is taken up for hearing, Mr. S.K. Dutta prays for sometime on behalf of Mr. M.S. Banerjee, appearing for the alleged contemner No.1 in pursuance to our order dated 10.9.99 on the ground that Mr. Banerjee is out of station. Such reply on behalf of the alleged contemner No.1 be filed within two weeks before the next date. Rejoinder to the same be filed within a week thereafter. Mr. R.N. Das, appearing for respondent Nos. 3 & 4 has filed supplementary reply today on behalf of the alleged contemner Nos. 3 & 4 which may be kept with the record. Mr. Pathak appearing for the petitioner prays for leave to file rejoinder to the same. Such rejoinder must be filed within a week before the next date. The matter stands adjourned to 10.12.99.

2. Plain copy of this order be made over to the Id. counsel for both the parties for communication and compliance.

Member (A)

a.k.c.

Vice-Chairman.

(a) Name of the "Applicant"
(b) Name of the applicant
(c) Dt. of presentation of application for copy
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